

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
**LOK SABHA**

**STARRED QUESTION NO.\*348**  
TO BE ANSWERED ON 25.03.2025

**ADIP SCHEME**

\*348. SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether 80 percent disability is mandatory for divyangjans to avail the electric tricycle under Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP) scheme;

(b) if so, the provisions made by the Government to provide electric cycles to persons with 42 percent disabilities to make them independent along with the details thereof;

(c) the details of special provisions laid down to encourage the said divyangjans for being engaged in industry and business so as to make them self-reliant and capable since the said people are dependent on others due to physical weakness;

(d) the details of schemes being run by National Divyangjan Finance and Development Corporation (NDFDC) to enable Divyangjans to start business; and

(e) the details of special provisions made to provide vocational education along with the school education to Divyangjans?

**ANSWER**

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.\*348 FOR ANSWER ON 25.03.2025 RAISED BY SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR REGARDING ADIP SCHEME**

(a) and (b) Yes. Under the ADIP Scheme there is a provision for providing Motorised Tricycle to Persons with Disabilities(PwD) having at least 80% disability. However, ADIP Scheme in convergence with Samagra Shiksha Abhiyan (Under the provision of ADIP-SSA), Motorised Tricycle is provided to school going students with at least 40% disability studying in Class 9 to Class 12 not below the age of 16.

(c) Department of Empowerment of Persons with Disabilities is implementing the National Action Plan for Skill Development of Persons with Disabilities (NAP-SDP) to enhance skills and enable them to get employment, to become self-reliant, productive member of society and contribute towards the nation building.

(d) National Divyangjan Finance and Development Corporation (NDFDC) provides loans at concessional interest rates for socio-economic empowerment of persons with disabilities across the country. NDFDC has two flagship schemes for providing loans at concessional interest rates through its partner agencies-

(i) Divyangjan Swavalamban Yojana (DSY): This is an individual centric scheme where loan is provided to PwDs at concessional rate of interest for income generating activities, pursuing higher education/ vocational/skill training. In addition to this, loan is also provided for purchasing of assistive devices. Under this Scheme, the maximum limit of loan is Rs. 50.00 lakhs.

(ii) Vishesh Microfinance Yojana (VMY): This scheme is implemented through self-help groups and various partner agencies for welfare and rehabilitation of persons with disabilities in the country. Under this scheme, upto Rs. 60,000/- is made available to each person with disabilities at concessional rate of interest for providing prompt and need based credit for small/micro business and developmental activities.

(e) This Department is implementing the following schemes in order to provide Vocational Education and School Education to the Divyangjan:-

(1) Deendayal Divyangjan Rehabilitation Scheme (DDRS)- Under this scheme financial assistance is provided to voluntary organisations for providing full range of services required for rehabilitation of persons with disabilities including early intervention, development of daily living skills, education and training, with special emphasis on education and training programmes, with a view to integrate the persons with disabilities into the mainstream of society and realizing their potential.

(2) Department of Empowerment of Persons with Disabilities is implementing the National Action Plan for Skill Development of Persons with Disabilities (NAP-SDP) to enhance skills and enable them to get employment, to become self-reliant, productive member of society and contribute towards the nation building.

(3) Scholarships for Students with Disabilities Department of Empowerment of Persons with Disabilities is presently implementing an Umbrella Scheme 'Scholarships for Students with Disabilities'. The main objective of the umbrella Scholarship Scheme is to empower students with disabilities to study further in order to earn their livelihood and to find a dignified place in the society, as they face several barriers - physical, financial, and psychological in pursuing studies and living with dignity. The umbrella Scholarship Scheme 'Scholarship for Students with Disabilities' comprises six components:

- i. Pre-matric (For Class IX & X)
- ii. Post-matric (For Class XI to Post-Graduated degree/diploma)
- iii. Top Class Education (For Graduated degree/ Post-Graduate Degree/ Diploma in notified institutes of excellence in education)
- iv. National Fellowship (For M.Phil/Ph.D in Indian Universities)
- v. National Overseas Scholarship (For Master's Degree/Doctorate in universities abroad)
- vi. Free Coaching (For recruitment examination for Group A, B & C and entrance examination for admission in technical and professional courses)

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